

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESERN ZONE BENCH, AT PUNE

Original Application No. 50 of 2023

Shahu Shivaji Mokashi

.....} Applicant.

VESUS

M/s Appasaheb Nalawade
Gadhinglaj SSK Ltd & Others.

.....} Respondents.

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Pune

Dated - 20.03.2026

For Adv R.No.1

Comments of the R.N.1 Appasaheb Nalawade Gadhinglaj SSK Ltd, Gadhinglaj on the MPCB – Compliance Affidavit dated 20th March 2026

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
WESERN ZONE BENCH, AT PUNE**

Original Application No. 50 of 2023

Shahu Shivaji Mokashi

.....} **Applicant.**

VESUS

M/s Appasaheb Nalawade

Gadhinglaj SSK Ltd & Others.

.....} **Respondents.**

Comments on behalf of the R.N.1 on the Compliance-Affidavit filed by the R.N. 2 without complying with the Specific Orders passed by this Hon'ble Tribunal dated 22.09.2023, 19.09.2024, 02.12.2024, 04.08.2025 & 18.11.2025.

MAY IT PLEASE YOUR HONOUR,

The R.No.1 - Industry has received the Compliance-Affidavit filed on behalf of the R. Nos. 2 & 3 respectively dated 20th March 2026 received at late hours on email dated 20.03.2026. After taking the instructions from the R.N. 1. The copies of the Specific Orders passed by this Hon'ble Tribunal from time to time with regard to the compliance by all parties are enclosed herewith & marked as an Annexures- R-1 to R-5 respectively. The following are the comments of the R.N.1 on the Compliance-Affidavit of R.Nos.2 & 3 respectively:

1) Additional Affidavit dated 31.01.2024 was filed in compliance with the Order with Comments on Joint Committee Report dated 23.06.2022 as below-

1.1. KSPCB had initiated certain actions against M/s Hiranyakeshi SSK Ltd, Sankheshwar, Taluka Hukkeri, District Belgavi for causing discharge into Hiranyakeshi-River, for which Hon'ble South Zone Bench at Chennai has taken cognizance, the Applicant has made the present-respondent, in the O.A. No.143 of 2023 as the

respondent. Subsequently, the present respondent had been deleted from the proceedings at Chennai.

- 1.2. In fact, the R.N. has been located at Gadhinglaj 15 km. away from the location at Sankheshwar where pollution alleged to have been occurred. However, the Fishery Department Report at Annexure-III of the Joint Committee states that as per the documents available with it for the years 2016-17 to 2022-23 no complaint or statement is available regarding Hiranyakeshi River Pollution. (Page 28/30).
 - 1.3. The samples collected at Harali, Gadhinglaj at Right Bank of the River & the Analytical Results of Samples collected near culvert adjacent to compost yard etc. can not be attributed to the discharge of the Appasaheb Nalawade Gadhinglaj SSK Ltd, R.N.1 as at that time for the Season 2022-23, the R.N.1 was not in operation till the Consent is granted for the Season 2023-24, which was granted only after reporting of the compliances of P.D., I.D.
 - 1.4. Annexure-II at 18.30 of Joint Committee Report of Technical Officer, District Superintending Agriculture Officer dated 21.06.2022 states that the water quality at village Terani, Taluka Gadhinglaj in 2017-18 is suitable for agriculture with proper precaution for agriculture use. Overall the Joint Committee Report does not show any specific damage caused by M/s Appasaheb Nalawade Gadhinglaj SSK Ltd, R.N.1.
- 2) The R.N. 1 has already filed Affidavit dated 28.11.2024 filed in compliance of the Order passed by this Hon'ble Tribunal that the only non-compliance observed by the Action Taken Report prepared by the MPCB with regard to the non-operation of ETP on both the dates when the meeting was conducted on 31.05.2022 at Deputy Commissioner Office at Belgavi & at the time of visit & inspection carried out on 06.06.2022, both the Sugar & Distillery were not in operation on account of its season was over on 22.02.2022. With respect to the observations about the by-pass line provided in the unlined lagoon near ETP may join Hiranyakeshi-River into

rainy season was only the apprehensions but no actual damage caused to the environment because both the sugar & distillery units were not in operation at the time of visit of the Committee & after visit of Committee in 2022-23. Regarding the recommendations about the preparation of agricultural plan, it is submitted that this has been suggested for better disposal of the treated effluent utilization on agricultural land & after submission of the said prepared plan in reply to the proposed directions, further season of 2023-24, the renewal of consent was granted. The Reply to the Proposed Directions dated 09.08.2022 specifically brought on record these compliances (Affidavit-Page-196-Para-1.4 & Annexure-R-5 at Page-237/226).

- 3) Thereafter, the P.D. was given on 01.08.2022, (Page- 235-236/ 224-225) followed by which on the same ground the I.D. dated 17.11.2022 (Page- 238/227) The Compliance reported on 02.08.2022 (Page-237/226) & 26.08.2023 (Pages-239 & 240/228-229) In fact, these were only directives to take further improvement measures & as such due to non-operation & not having such utilization of those system, as such, no pollution is caused.
- 4) Now the MPCB was directed by this Hon'ble Tribunal vide Order dated 19.09.2024 the respondent No.1 pointed out that they have not been given an opportunity of hearing by the MPCB before arriving on the said amount of EDC, nor there is any evidence as to whether notices were sent for hearing to respondent No.1. This Hon'ble Tribunal observed that if yes, on which date and what was the mode of communicating the date of hearing. Due to lack of these facts, in the form of an affidavit, Hon'ble Tribunal directed the respondent No.2 – MPCB to provide an opportunity of hearing to respondent No.1 within one month and re-calculate the amount of EDC and place it on record before us apart from the pleadings to be submitted before us on record. However, the MPCB instead of communicating specific dates of violations & mode of communicating mode of the assessment has assessed the EDC amount Rs. 50,10,000/- without reference to the exact dates of violations more particularly

without taking into consideration the exact analytical reports which are enclosed at an Annexure-I vide Letter dated 10.03.2026, for which no Annexures are enclosed to the Affidavit by the R. No.2 served on the R.N.1.

However, the R.N. 2 has served the above Letter dated 10.03.2026 on the R.N.1 with all the Analytical JVS Reports during the period mentioned in the present Application No.50 of 2023WZ. A copy of the Annexure-I dated 10.03.2026 is enclosed with all the JVS-Analytical Reports is enclosed for kind perusal & marked as an Annexure-R-6. After going through above Letter dated 10.03.2026 with all the Annexures of Analytical Results, it is submitted that only for no. of days for which the results are exceeding, only for those days the EDC can be assessed.

Dated this 20th day March of 2026 at Pune.

For R.N. 1



Dattatraya Devale, Advocate.

Item No.9

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No.50/2023 (WZ)
(Earlier O.A. No. 180/2022) LP

Shahu Shivaji Mokashi

.....Applicant

Versus

State of Maharashtra

....Respondent(s)

Date of hearing: 25.07.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : None appeared

Respondent(s) : Mr. Mukesh Verma, Advocate for MPCB
Mr. Mukesh Kumar, Advocate for KSPCB

ORDER

1. None has appeared from the side of applicant.
2. We have received an order from the Hon'ble Acting Chairperson, which has been communicated to us on 24.07.2023, where-by it is directed that the matters within the territorial jurisdiction of Pune (WZB) shall be considered, heard and decided by this Bench, while the matter coming within the territorial jurisdiction of SZB, Chennai will be considered, heard and decided by the appropriate Bench (SZB, Chennai).
3. In view of that, we direct the Registry to prepare a separate set of file and the same be transmitted along-with the order of Hon'ble Acting Chairperson to the Registry of NGT, Southern Zone Bench at Chennai, to be placed before the Hon'ble Bench for consideration.

4. As regards the matter, which is required to be heard by this Bench, we find that M/s. Appasaheb Nalwade Gandhinglaj Taluka SSK Ltd. is said to be the industry, from where the pollution is emanating. It is also apparent that on the basis of Joint Committee Report, directions dated 08.07.2022 were issued by the Principal Bench of this Tribunal for obtaining appropriate responses from the said industry concerned, the Principal Secretaries, Departments of Agriculture, Fisheries and Environment, Government of Maharashtra and Karnataka and State PCBs, Maharashtra and Karnataka.

5. In view of this, we direct the Registry to implead M/s. Appasaheb Nalwade Gandhinglaj Taluka SSK Ltd. as respondent No.1, Principal Secretary- Department of Agriculture, Principle Secretary- Department of Fisheries, Principle Secretary of Environment-Government of Maharashtra and Member Secretary, State PCB from respondent No.2 onwards and thereafter, they be issued notices.

6. We further direct the Registry to provide a copy of the Joint Committee Report along-with the copy of complaint to these respondents through e-mail.

7. Newly impleaded respondents are directed to submit their reply affidavits within a period of four weeks.

Put up this matter for further consideration on 22.09.2023

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

July 25, 2023
Original Application No. 50/2023 (WZ)
(Earlier O.A. No. 180/2022) LP
P.Kr

Item No.6

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (with Hybrid Option)]

**ORIGINAL APPLICATION NO.50 OF 2023 (WZ)
(Earlier O.A. No.180/2022)(LP)**

Shahu Shivaji Mokashi

.... Applicant

Versus

M/s Appasaheb Nalwade Gadhinglaj Taluka
SSK Ltd. and others

.... Respondents

Date of hearing : 22.09.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Applicant-in-person present

Respondents : Mr. Ranjit Baburao Desai, Distillery Incharge,
Representing respondent No.1 Sugar Factory
Mr. Mukesh Verma, Advocate for R-2 - MPCB

ORDER

1. The applicant has appeared in person and says that he had made a complaint through Letter Petition against the Sugar Industry by name Shri Hiranyakeshi Sahakari Sakkkare Karkhane, Nyt, Sankeshwar, which was letting molasses into the water of Shri Hiranyakeshi river causing pollution of the river water and same was also having adverse impact on their agricultural pits and their cattle heads, etc. He admitted during the hearing that the said Sugar Factory is located in the State of Karnataka. Despite situation of the said Sugar Factory in Karnataka State, the applicant, who is residing in the State of Maharashtra, has the river which is getting polluted, water of which is being used by them also.

2. By order of the Hon'ble Chairperson of this Tribunal dated 24.07.2023, looking to the territorial jurisdiction, it was ordered that part of this matter comes within the territorial jurisdiction of Southern Zone Bench (SZB), Chennai, the same will be considered, heard and decided by SZB, Chennai. Pursuant to that order, this Bench had directed the Registry to prepare a duplicate copy/set of the entire file of this matter and transmit the same to the SZB, Chennai, compliance of which has been done by the office. Therefore, we direct the applicant to appear before the Southern Zone Bench, Chennai in order to get his grievances redressed.

3. We find that a Joint Committee report is already filed on record pursuant to the order of this Tribunal (Principal Bench) dated 18.04.2022, which contains the role of M/s Appasaheb Nalwade Gadhinglaj Taluka SSK Ltd, which is respondent No.1 in this case, who is represented today by Mr. Ranjit Baburao Desai, Distillery Incharge, who states that he may be allowed to engage a counsel. We allow his request and direct that reply-affidavit be filed in this case within four weeks.

4. We direct the Registry to serve a copy of the Joint Committee dated 23.06.2022 (date of the e-mail by which it was communicated) to respondent No.1 today only. Objections to the Joint Committee report, if any shall be filed within four weeks.

5. In pursuance of our previous order dated 25.07.2023, the Registry has impleaded all the respondents as was directed and all of them have been served through e-mail. Today, from the side of respondent No.2 – MPCB, learned counsel Mr. Mukesh Verma has appeared and states that the reply-affidavit dated 13.09.2022 has been filed, wherein it is recorded that a visit was made of the premises of respondent No.1 on 18.04.2022 and following non-compliances were noticed:

- *The physical observation during the visit shows that effluent treatment plant equipment's were not in working conditions.*
- *Industry has provided bypass arrangements from the ETP and were instructed to remove all bypass arrangements during the visit.*
- *During visit it was noticed that industry have stored the trade effluent into the unlined lagoon near the ETP and this may join to near by nalla leading to river Hiranyakeshi during the rainy season.*
- *Industry has not provided 15 days storage tank. The provided two numbers of lagoons are unlined & during the visit were filled with trade effluent mixed with rain water.*
- *Industry has not provided scientific agriculture management plan for utilization of treated trade effluent and hence the treated trade effluent joins surface drain leading to nala and Hiranyakeshi river.”*

6. Pursuant to the above non-compliances, the MPCB – respondent No.2 issued directions to respondent No.1, which are contained in paragraph No.2 of the said affidavit, as follows:

- *Industry has provided three lagoons at compost yard and the industry representative was informed to abandon the existing two unlined lagoons near the compost yard.*
- *Industry has provided two numbers of unlined lagoons for the storage of effluent in the compost yard premises.*
- *During visit it was noticed that industry have stored trade waste in unlined lagoon near the compost yard and overflow of the same may join nalla leading to Hiranyakeshi river during the rainy season.*
- *The physical observations show that effluent treatment plant equipments were not in working condition.*
- *Industry has provided the bypass arrangements from the lowest slope into nearby nalla which further leads to river Hiranyakeshi.*
- *Industry has not provided scientific agriculture management plan for utilization of treated trade effluent and hence the treated trade effluent joins surface drain leading to nala and Hiranyakeshi river.*

- *During visit Sri Siddaram Bhima Dhanagari resident of Harali village informed that during the crushing season the effluent is being discharged into the drain leading to the nalla and finally it joins the Hiranyakeshi river.”*

7. It is not made clear as to whether the compliance of above directions has been made. We direct respondent No.2 – MPCB to submit a clear-cut report with regard to the violations and whether violations have resulted in any environmental damage and if it has resulted so, quantification thereof be done in accordance with the guidelines laid down in the case of **Paryavaran Suraksha Samiti** and it be submitted before us by way of supplementary affidavit within two weeks with direction that a copy of the same shall also be served on respondent No.1 and other respondents, who may file reply-rejoinder thereto within one week thereafter.

8. None has appeared from other respondents. Therefore, this proceeding will go ahead *exparte* against them.

9. Put up this matter for next consideration on 09.01.2024.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

September 22, 2023
O.A. No.50/2023(WZ)
npj

Item No.9

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**I.A. NO.228 OF 2024 (WZ)
IN
ORIGINAL APPLICATION NO.50 OF 2023 (WZ)
[EARLIER ORIGINAL APPLICATION NO.180 OF 2022]- L.P.**

Shahu Shivaji Mokashi

.....Applicant

Versus

M/s. Appasaheb Nalawade Gadhinglaj Taluka
Sahakari Sakhar Karkhana Ltd. & Ors.

.....Respondents

Date of hearing: 18.11.2025

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SUJIT KUMAR BAJPAYEE, EXPERT MEMBER**

Applicant : None appeared.
Respondents : Mr. Dattatray Devale, Advocate for R-1/PP
Mr. Mukesh Verma, Advocate along-with
Ms. Vatsala Tripathi, Advocate for R-2/MPCB
Mr. Savyasachi Bharadwaj, Advocate h/f
Mr. Aniruddha Kulkarni, Advocate for R-6/Env. Deptt.

ORDER

1. Learned counsel Mr. Mukesh Verma, appearing for Respondent No.2- MPCB, has submitted that in compliance with our previous order dated 02.12.2024, personal hearing was given to Respondent No.1- M/s Appasaheb Nalawade Gadhinglaj Taluka Sahakari Sakhar Karkhana Ltd., which is evident from the affidavit dated 21.03.2025 filed by Respondent No.2 and thereafter, Respondent No.1 has arrived on the same amount of Environmental Damage Compensation (EDC), which they have brought on record earlier in their affidavit dated 29.11.2024, to the tune of Rs.50,10,000/. But we do not find the said fact to have been mentioned in

the subsequent affidavit dated 21.03.2025 filed by Respondent No.2. At this juncture, we direct learned counsel for Respondent No.2 to file an affidavit, stating therein the said fact within one week and a copy of the same be also served upon all the other parties.

2. On 04.08.2025, a written statement is sent to us by learned counsel for Respondent No.1, wherein it is recorded that total 8 results have been shown exceeding the parameters for the last 2022 to 2025 seasons. Since the results of the same are not served upon Respondent No.1, it is prayed by learned counsel for Respondent No.1 that the said results of JVS may be directed to be served upon Respondent No.1 by Respondent Nos.2 & 3. Therefore, we direct Respondent Nos.2 & 3 to serve the same upon him within a week and thereafter, the same be responded by Respondent No.1 within one week thereafter.

3. The applicant, who has never appeared from the beginning till date, has sent us an e-mail dated 18.11.2025, seeking therein two weeks' time to appear before this Tribunal and argue in this matter. We allow his request by way of last opportunity.

4. Put up this matter for final hearing on 23.03.2026.

Dinesh Kumar Singh, JM

Dr. Sujit Kumar Bajpayee, EM

November 18, 2025
I.A. NO.228 OF 2024 (WZ) IN
ORIGINAL APPLICATION NO.50 OF 2023 (WZ)
P.Kr

Item No.11

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**I.A. NO.228 OF 2024 (WZ)
IN
ORIGINAL APPLICATION NO.50 OF 2023 (WZ)
[EARLIER ORIGINAL APPLICATION NO.180 OF 2022]- L.P.**

Shahu Shivaji Mokashi

.....Applicant

Versus

M/s. Appasaheb Nalawade Gadhinglaj Taluka
Sahakari Sakhar Karkhana Ltd. & Ors.

....Respondents

Date of hearing: 04.08.2025

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : None appeared.

Respondents : Mr. Dattatray Devale, Advocate for R-1/PP
Mr. Mukesh Verma, Advocate along-with
Ms. Vatsala Tripathi, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-6/Env. Deptt.

ORDER

1. From the side of Respondent No.1- M/s Appasaheb Nalawade Gadhinglaj Taluka Sahakari Sakhar Karkhana Ltd., learned counsel Mr. Dattatray Devale has appeared, who submits that he has not been served a copy of the reply affidavit along-with the copy of some data, which has already been filed by Respondent No.2- MPCB with their reply affidavit. We direct him to send an e-mail today itself to Respondent No.2 requesting therein to provide the said copies to him. Thereafter, learned counsel for Respondent No.2 is directed to serve the same within a week

upon him, as and when, the said request is received from learned counsel for Respondent No.1.

2. Put up this matter for final hearing on 18.11.2025.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

August 04, 2025

I.A. NO.228 OF 2024 (WZ) IN

ORIGINAL APPLICATION NO.50 OF 2023 (WZ)

[EARLIER ORIGINAL APPLICATION NO.180 OF 2022]- L.P.

P.Kr

Item No.9

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**I.A. NO.228 OF 2024 (WZ)
IN
ORIGINAL APPLICATION NO.50 OF 2023 (WZ)
[EARLIER ORIGINAL APPLICATION NO.180 OF 2022]- L.P.**

Shahu Shivaji Mokashi

.....Applicant

Versus

M/s. Appasaheb Nalawade Gadhinglaj Taluka
Sahakari Sakhar Karkhana Ltd. & Ors.

.....Respondents

Date of hearing: 18.11.2025

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SUJIT KUMAR BAJPAYEE, EXPERT MEMBER**

Applicant : None appeared.
Respondents : Mr. Dattatray Devale, Advocate for R-1/PP
Mr. Mukesh Verma, Advocate along-with
Ms. Vatsala Tripathi, Advocate for R-2/MPCB
Mr. Savyasachi Bharadwaj, Advocate h/f
Mr. Aniruddha Kulkarni, Advocate for R-6/Env. Deptt.

ORDER

1. Learned counsel Mr. Mukesh Verma, appearing for Respondent No.2- MPCB, has submitted that in compliance with our previous order dated 02.12.2024, personal hearing was given to Respondent No.1- M/s Appasaheb Nalawade Gadhinglaj Taluka Sahakari Sakhar Karkhana Ltd., which is evident from the affidavit dated 21.03.2025 filed by Respondent No.2 and thereafter, Respondent No.1 has arrived on the same amount of Environmental Damage Compensation (EDC), which they have brought on record earlier in their affidavit dated 29.11.2024, to the tune of Rs.50,10,000/. But we do not find the said fact to have been mentioned in

the subsequent affidavit dated 21.03.2025 filed by Respondent No.2. At this juncture, we direct learned counsel for Respondent No.2 to file an affidavit, stating therein the said fact within one week and a copy of the same be also served upon all the other parties.

2. On 04.08.2025, a written statement is sent to us by learned counsel for Respondent No.1, wherein it is recorded that total 8 results have been shown exceeding the parameters for the last 2022 to 2025 seasons. Since the results of the same are not served upon Respondent No.1, it is prayed by learned counsel for Respondent No.1 that the said results of JVS may be directed to be served upon Respondent No.1 by Respondent Nos.2 & 3. Therefore, we direct Respondent Nos.2 & 3 to serve the same upon him within a week and thereafter, the same be responded by Respondent No.1 within one week thereafter.

3. The applicant, who has never appeared from the beginning till date, has sent us an e-mail dated 18.11.2025, seeking therein two weeks' time to appear before this Tribunal and argue in this matter. We allow his request by way of last opportunity.

4. Put up this matter for final hearing on 23.03.2026.

Dinesh Kumar Singh, JM

Dr. Sujit Kumar Bajpayee, EM

November 18, 2025
I.A. NO.228 OF 2024 (WZ) IN
ORIGINAL APPLICATION NO.50 OF 2023 (WZ)
P.Kr

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

Tel. No. (0231) 2652952,
 2660448
 Fax No. (0231) 2652952.



Udyog Bhavan,
 Near Collector Office,
 Kolhapur - 416 003.

No. MPCB/RO/KOP/FTS-0222.

Date: 10/03/2026

To,
M/s. Appasaheb Nalawade Gadhinglaj T.S.S.K.Ltd;
S. No. 424A/457, Harali Br.
Tal. Gadhinglaj, Dist. Kolhapur.

Sub: Analysis Results of Joint Vigilance Sample.

- Ref:**
1. Joint Vigilance Sample collected on 02.02.2022, 29.12.2023, 25.01.2024, 15.02.2024, 23.01.2025, 05.02.2025, 28.02.2025 and 09.12.2025.
 2. Analysis sample received from Regional Laboratory, MPC Board, Chiplun through online system.
 3. Hon'ble NGT order in respect OA No. 50 of 2023, Dt. 18.11.2025.

This office has collected the Joint Vigilance Sample of ETP Treated Effluent & other locations in presence of your representative. Analysis results of the same has been received from Regional Laboratory, MPC Board, Chiplun through online portal which have already communicated to you on web portal. This office has received Hon'ble NGT order in respect OA No. 50 of 2023, Dt. 18.11.2025 and as per the directions of Hon'ble NGT analysis results are communicating herewith. The report shows that the parameters like BOD, COD, SS & TDS are exceeding in the prescribed consented standards. All copies of reports are enclosed.

In view of the above you are instructed to improve the operation & maintenance of Effluent Treatment Plant very carefully so as to achieve the prescribed consented limits. Failing of which, will be viewed seriously & it may be compelled to this office to take further necessary legal action specified under the Water (P & CP) Act, 1974, Air (P & CP) Act, 1981 & The Environment (Protection) Act, 1986, which may be noted.

D.A.:- Analysis Report.

(Nikhil Gharat)

Regional Officer,
 M. P. C. Board, Kolhapur.

Copy submitted for information to:-

Sub-Regional Officer, M. P. C. Board, Kolhapur.

Phone : 02355-261970 Fax : - Email : mpcbchiplunlab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Chiplun, Maharashtra Pollution Control Board, 105,106 Parkar Complex, 1st Floor, Behind Nagar Parishad, Chiplun, Dist. Ratnagiri. 415 605
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Repot Outward No.: MPCB/RL-Chiplun/JVS/21-22/03/81
Date: 11/03/2022 03:51 PM

Analysis Report-Water (JVS)

Client/Industry/location Name & Address
Appasaheb Nalawade G.T.S.S.K.Ltd.,Harali, Collaboration with Brisk Facilities Pvt. Ltd., Pune R12 Sugar (excluding Khandsari)

Sample Details	
Field Sample ID :	BR-0017229
Laboratory Sample Code :	MPCB/RL-Chiplun/JVS/21-22/1126
Sample Details (Water/Air/HW) :	Water (outlet of ETP)
Sample Volume Received :	
Sample Collected By :	FO-kolhapur (Shri. Nilesh. Marbhal) (SRO-Kolhapur)
Seal No. :	183
Type of Industry / Location details :	Red
Sample Collected On :	Feb 2 2022 03:30:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	5.5		
2	Total Dissolved Solids(TDS)	882.0	mg/l	
3	Suspended Solids (SS)	168.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	160.0	mg/l	
5	Chloride	20.89	mg/l	
6	Chemical Oxygen Demand (COD)	488.0	mg/l	
7	Sulphate	153.80	mg/l	
8	Oil & Grease	2.8	mg/l	

Report Type: final

Report generated on: 2022-03-11 15:51:42

Compiled & Approved by: Anil N Sandansing

Reviewed on Date: 11/03/2022 03:51 PM

Reviewed by: Anil N Sandansing

Anil N Sandansing (Lab. I/c.)
Approving Authority
Reviewing Authority

* Electronic report does not require signature

		
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<p>Regional Laboratory, Chiplun, MPCB</p>	

Sl. No.	Parameter	Result	Unit	Method of analysis
1	pH			
2	Total Dissolved Solids (TDS)		mg/l	
3	Hardness (Total Hardness)		mg/l	
4	Calcium Hardness		mg/l	
5	Magnesium Hardness		mg/l	
6	Chloride		mg/l	
7	Sulfate		mg/l	
8	DH & COC			

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Regional Laboratory, Chiplun,
Maharashtra Pollution Control Board,
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Behind Nagar Parishad, Chiplun, Dist.
Ratnagiri. 415 605

Test Report No.: MPCB/RL-Chiplun/JVS/23-24/02/79

Date: 23/02/2024 02:43 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0063110		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.Ltd.,Harali, Collaboration with Brisk Facilities Pvt. Ltd., Pune R12 Sugar (excluding Khandsari)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Chiplun/JVS/23-24/1354		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Ankush Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Ankush Patil) (SRO-Kolhapur)	Seal No. :	249
Date of Sample Collection.(dd/mm/yyyy) :	29/12/2023 04:50 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	02/01/2024 05:11 PM
Analysis start Date (dd/mm/yyyy). :	07/01/2024 05:10 PM	Analysis end Date (dd/mm/yyyy). :	23/02/2024 01:34 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.5		
2	Total Dissolved Solids(TDS)	412.0	mg/l	
3	Suspended Solids (SS)	23.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	1000.0	mg/l	
5	Chloride	60.83	mg/l	
6	Chemical Oxygen Demand (COD)	3280.0	mg/l	
7	Sulphate	63.80	mg/l	
8	Oil & Grease	5.6	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Note :

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Dayanand Tare
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Chiplun,

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Test Report No.: MPCB/RL-Chiplun/JVS/23-24/02/80

Date: 23/02/2024 02:43 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0063111		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.Ltd.,Harali, Collaboration with Brisk Facilities Pvt. Ltd., Pune R12 Sugar (excluding Khandsari)		
Sampling Location :	OTHERS (Disposal of effluent on open land near compost yard)		
Lab code :	MPCB/RL-Chiplun/JVS/23-24/1355		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Ankush Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Ankush Patil) (SRO-Kolhapur)	Seal No. :	249
Date of Sample Collection.(dd/mm/yyyy) :	29/12/2023 05:05 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	02/01/2024 05:12 PM
Analysis start Date (dd/mm/yyyy). :	07/01/2024 05:10 PM	Analysis end Date (dd/mm/yyyy). :	23/02/2024 01:34 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	4.4		T
2	Total Dissolved Solids(TDS)	628.0	mg/l	T
3	Suspended Solids (SS)	45.0	mg/l	T
4	Biochemical Oxygen Demand (BOD)	1000.0	mg/l	T
5	Chloride	61.83	mg/l	T
6	Chemical Oxygen Demand (COD)	3400.0	mg/l	T
7	Sulphate	92.52	mg/l	T
8	Oil & Grease	5.4	mg/l	T

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

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Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Ratnagiri. 415 605

Test Report No.: MPCB/RL-Chiplun/JVS/23-24/03/74

Date: 26/03/2024 11:29 AM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0065199		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.Ltd.,Harali, Collaboration with Brisk Facilities Pvt. Ltd., Pune R12 Sugar (excluding Khandsari)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Chiplun/JVS/23-24/1522		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Ankush Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Ankush Patil) (SRO-Kolhapur)	Seal No. :	249
Date of Sample Collection.(dd/mm/yyyy) :	25/01/2024 03:55 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	30/01/2024 02:34 PM
Analysis start Date (dd/mm/yyyy). :	05/02/2024 12:43 PM	Analysis end Date (dd/mm/yyyy). :	26/03/2024 11:10 AM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	4.4		
2	Total Dissolved Solids(TDS)	1246.0	mg/l	
3	Suspended Solids (SS)	137.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	1920.0	mg/l	
5	Chloride	47.89	mg/l	
6	Chemical Oxygen Demand (COD)	6000.0	mg/l	
7	Sulphate	229.00	mg/l	
8	Oil & Grease	5.6	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Test Report No.: MPCB/RL-Chiplun/JVS/24-25/04/129

Date: 16/04/2024 03:34 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0066785		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali R12 Sugar (excluding Khandsari)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Chiplun/JVS/23-24/1676		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Ankush Patil)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Ankush Patil) (SRO-Kolhapur)	Seal No. :	249
Date of Sample Collection.(dd/mm/yyyy) :	15/02/2024 06:20 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	21/02/2024 04:35 PM
Analysis start Date (dd/mm/yyyy). :	23/02/2024 05:01 PM	Analysis end Date (dd/mm/yyyy). :	16/04/2024 02:40 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	4.4		
2	Total Dissolved Solids(TDS)	1152.0	mg/l	
3	Suspended Solids (SS)	202.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	2320.0	mg/l	
5	Chloride	74.98	mg/l	
6	Chemical Oxygen Demand (COD)	7280.0	mg/l	
7	Sulphate	43.36	mg/l	
8	Oil & Grease	7.8	mg/l	

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Comment (if any):

Comment for Amended Report:

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Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Dayanand Tare
I/c Scientific Officer,
Regional Laboratory,
Chiplun,

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Test Report No.: MPCB/RL-Chiplun/JVS/24-25/02/171-B

Date: 24/02/2025 06:13 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0089522		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali R12 Sugar (excluding Khandsari)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Chiplun/JVS/24-25/1341		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Dr. Sushilkumar B Shinde)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Dr. Sushilkumar B Shinde) (SRO-Kolhapur)	Seal No. :	181
Date of Sample Collection.(dd/mm/yyyy) :	23/01/2025 02:00 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	28/01/2025 05:44 PM
Analysis start Date (dd/mm/yyyy). :	30/01/2025 12:43 PM	Analysis end Date (dd/mm/yyyy). :	24/02/2025 05:52 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	4.4		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	3200.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	315.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	3800.0	mg/l	IS 3025 (Part 44)
5	Chloride	160.25	mg/l	APHA 24th Edition 4500-Cl B (Argentometric Method)
6	Chemical Oxygen Demand (COD)	8440.0	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)

Sr.No	Parameter	Results	Unit	Method Adopted
7	Sulphate	138.08	mg/l	APHA 24th Edition 4500-SO ₄ E(Turbidimetric Method)
8	Oil & Grease	6.4	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Dayanand Tare
Scientific Officer,
I/c Regional Laboratory,
Chiplun,

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Test Report No.: MPCB/RL-Chiplun/JVS/24-25/03/10-B

Date: 04/03/2025 07:32 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0090402		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali R12 Sugar (excluding Khandsari)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Chiplun/JVS/24-25/1419		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Dr. Sushilkumar B Shinde)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Dr. Sushilkumar B Shinde) (SRO-Kolhapur)	Seal No. :	181
Date of Sample Collection.(dd/mm/yyyy) :	05/02/2025 11:00 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	11/02/2025 03:10 PM
Analysis start Date (dd/mm/yyyy) . :	12/02/2025 12:24 PM	Analysis end Date (dd/mm/yyyy) . :	04/03/2025 07:06 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	4.3		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	2000.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	83.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	3600.0	mg/l	IS 3025 (Part 44)
5	Chloride	160.95	mg/l	APHA 24th Edition 4500-Cl B (Argentometric Method)
6	Chemical Oxygen Demand (COD)	8920.0	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)

Sr.No	Parameter	Results	Unit	Method Adopted
7	Sulphate	149.00	mg/l	APHA 24th Edition 4500-SO ₄ E(Turbidimetric Method)
8	Oil & Grease	5.8	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Scientific Officer,
I/c Regional Laboratory,
Chiplun,

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Test Report No.: MPCB/RL-Chiplun/JVS/24-25/03/12-B

Date: 04/03/2025 07:32 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0090408		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali R12 Sugar (excluding Khandsari)		
Sampling Location :	OTHERS (Discharge from ETP into road side Nalla .)		
Lab code :	MPCB/RL-Chiplun/JVS/24-25/1425		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Dr. Sushilkumar B Shinde)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Dr. Sushilkumar B Shinde) (SRO-Kolhapur)	Seal No. :	181
Date of Sample Collection.(dd/mm/yyyy) :	05/02/2025 11:30 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	11/02/2025 03:14 PM
Analysis start Date (dd/mm/yyyy). :	12/02/2025 12:24 PM	Analysis end Date (dd/mm/yyyy). :	04/03/2025 07:07 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.6		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	412.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	48.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	52.0	mg/l	IS 3025 (Part 44)
5	Chloride	59.48	mg/l	APHA 24th Edition 4500-CI B (Argentometric Method)
6	Chemical Oxygen Demand (COD)	124.0	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)

Sr.No	Parameter	Results	Unit	Method Adopted
7	Sulphate	63.86	mg/l	APHA 24th Edition 4500-SO ₄ E(Turbidimetric Method)
8	Oil & Grease	BDL	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Test Report No.: MPCB/RL-Chiplun/JVS/24-25/03/14-B

Date: 04/03/2025 07:32 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0090410		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali R12 Sugar (excluding Khandsari)		
Sampling Location :	OTHERS (Effluent discharge into nala upside Harali Br))		
Lab code :	MPCB/RL-Chiplun/JVS/24-25/1427		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Dr. Sushilkumar B Shinde)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Dr. Sushilkumar B Shinde) (SRO-Kolhapur)	Seal No. :	181
Date of Sample Collection.(dd/mm/yyyy) :	05/02/2025 12:00 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	11/02/2025 03:16 PM
Analysis start Date (dd/mm/yyyy). :	12/02/2025 12:24 PM	Analysis end Date (dd/mm/yyyy). :	04/03/2025 07:07 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	5.5		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	396.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	58.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	1400.0	mg/l	IS 3025 (Part 44)
5	Chloride	117.06	mg/l	APHA 24th Edition 4500-Cl B (Argentometric Method)
6	Chemical Oxygen Demand (COD)	3760.0	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)

Sr.No	Parameter	Results	Unit	Method Adopted
7	Sulphate	21.57	mg/l	APHA 24th Edition 4500-SO4 E(Turbidimetric Method)
8	Oil & Grease	3.8	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

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Test Report No.: MPCB/RL-Chiplun/JVS/24-25/03/167-B

Date: 13/03/2025 03:52 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0091462		
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali R12 Sugar (excluding Khandsari)		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/RL-Chiplun/JVS/24-25/1584		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Kolhapur (Dr. Sushilkumar B Shinde)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Kolhapur (Dr. Sushilkumar B Shinde) (SRO-Kolhapur)	Seal No. :	181
Date of Sample Collection.(dd/mm/yyyy) :	28/02/2025 03:00 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	04/03/2025 03:30 PM
Analysis start Date (dd/mm/yyyy) . :	04/03/2025 06:58 PM	Analysis end Date (dd/mm/yyyy) . :	13/03/2025 03:48 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	4.0		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	9800.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	50.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	13500.0	mg/l	IS 3025 (Part 44)
5	Chloride	217.93	mg/l	APHA 24th Edition 4500-Cl B (Argentometric Method)
6	Chemical Oxygen Demand (COD)	27680.0	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)

Sr.No	Parameter	Results	Unit	Method Adopted
7	Sulphate	328.80	mg/l	APHA 24th Edition 4500-SO4 E(Turbidimetric Method)
8	Oil & Grease	5.6	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dayanand Tare

Results Approved by: Dayanand Tare

Results Reviewed by: Dayanand Tare

This is an Electronically generated report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

Dayanand Tare
Scientific Officer,
I/c Regional Laboratory,
Chiplun,

End of The Report

 MAHARASHTRA "Your Service is our Duty"	653 MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Chiplun. Regional Laboratory, Chiplun, Maharashtra Pollution Control Board, 105,106 Parkar Complex, 1st Floor, Behind Nagar Parishad, Chiplun, Dist. Ratnagiri. 415 605, Tel : 02355-261970 e-mail : mpcbchiplunlab@mpcb.gov.in website : http://mpcb.gov.in	 भारतीय प्रयोगशाला निदेशक NATIONAL BUREAU OF TESTING & CALIBRATION भारत
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NABL Accreditation:- ISO/IEC 17025:2017, TC-11685	Issue Date: 23/05/2023 Validity: 22/05/2025
Certification Standards:- ISO 45001: 2018, OHS-5241	Issue Date: 20/02/2024 Validity: 25/02/2027
MoEF Recognition: Legal 42(3)87	Issue Date: 04/08/2020 Validity: 03/08/2025

Test Report No.: MPCB/RL-Chiplun/JVS/25-26/12/130-A	Date: 26/12/2025 11:32 AM
ULR No.: TC-1168525000001529F	

Test Report-Water (JVS)

Field Sample ID	BR-0107073	Type of Industry	Red (MSI)
Name & Address of the Industry	Appasaheb Nalawade G.T.S.S.K.LTD. (Sugar Unit) Harali		
Industry Consent No./UAN No.	MPCB-CONSENT-0000076106	Type of Sample	Water
Sample collected by (Officer Name)	FO-Kolhapur (Dr. Sushilkumar B Shinde) (SRO-Kolhapur)	Location of sample collection	OTHERS (Kaccha Pond)
Seal No.:	181	Method of sample collection	Grab
Sample Collection	Date	09/12/2025	Total No. of Containers
	Time	01:15 PM	Nature/Description of Sample
			1
			Effluent

Lab ID	MPCB/RL-Chiplun/JVS/25-26/1150	Sample condition	Ok, as per QSP 08
Received by lab	Date	16/12/2025	Analysis Started On
	Time	02:35 PM	Analysis Completed On
			17/12/2025 03:03 PM
			26/12/2025 11:15 AM
Sample received by (Name & Designation)	Dayanand Tare (Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method
1	pH@25 degree C	4.9		IS 3025 (Part 11)
2	Total Dissolved Solids(TDS)	1748.0	mg/l	IS 3025 (Part 16)
3	Suspended Solids (SS) @105 degree C	158.0	mg/l	IS 3025 (Part 17)

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Sr.No	Parameter	Results	Unit	Test Method
4	Biochemical Oxygen Demand (BOD) 3 days at 27 degree C	1200.0	mg/l	IS 3025 (Part 44)
5	Chloride	75.88	mg/l	IS 3025 (Part 32)
6	Chemical Oxygen Demand (COD)	2944.0	mg/l	IS 3025 (Part 58)
7	Sulphate	376.40	mg/l	APHA 24th Edition, 2510-B
8	Oil & Grease	3.8	mg/l	IS 3025 (part 39)

Remarks: Nil

Approved & Reviewed By

Dayanand Tare
Scientific Officer,
I/c Regional Laboratory,
Chiplun,
(Authorized Signatory)

Note :

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*** End of the Report ***